

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 592/2019

In the matter of:

Jagpal Singh Yadav

...Applicant

Versus

Ministry of Environment & Others

...Respondents

NDOH 25.11.2019

S. No.	INDEX Contents	Page No.
1.	Additional Status Report on behalf of DPCC in terms of order dated 20.09.2019.	1 - 2
2.	<u>Annexure-1</u> Copy of the inspection report alongwith photographs dated 14.11.2019.	3 - 9
3.	<u>Annexure-2</u> Copy of Diary register entry of Delhi Police.	10 - 11

Filed by:


(Sanjay Vatts)
Environmental Engineer

New Delhi:
Dated: __.11.2019

(1)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 592/2019

In the matter of:

Jagpal Singh Yadav

...Applicant

Versus

Ministry of Environment & Others

...Respondents

**ADDITIONAL STATUS REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO
ORDER DATED 20.09.2019.**

1. That Delhi Pollution Control Committee has filed its action taken report in the above referred matter in compliance with the order dated 11.07.2019 on 17.09.2019 via email, which is available on the records of This Hon'ble Tribunal.
2. That during the hearing held on 20.09.2019, it was alleged by the applicant that after the action was taken, the seal was broken and illegal activity had restarted. This Hon'ble Tribunal directed to take further appropriate action and file a further factual action taken report.
3. That, a team comprising of officials of SDM (Punjabi Bagh), DPCC, and Delhi Police visited the site on 14.11.2019. Following are the observations of the inspecting team:
 - a) During the visit the premises was found sealed and no industrial activity was found at the property. On enquiry it was found that

some miscreants/locals might have tampered with seal. A complaint/FIR/DD No. 51A dated 08.08.2019 and DD No. 98-A dated 25.08.2019 was lodged at Police station Paschim Vihar (West) regarding breaking of seal. The property was again closed down on 25.08.2019.

b) The conditions at site as well as local enquiry revealed that no industrial activity has been carried out at the premises since long. Some rickshaw pullers park their rickshaws in the property and are having their residences there.

Copy of the inspection report dated 14.11.2019 alongwith photographs taken during the inspection is enclosed herewith as **Annexure-1(Colly)**.

4. That, a Diary register entry of Delhi Police has been received by Delhi Pollution Control Committee regarding PCR Call/DD Entry. Copy of Diary register entry of Delhi Police is enclosed as **Annexure -2.**

5. That DPCC had imposed Environmental Damage Charges (EDC) on the unit. As EDC has not been deposited by the unit, a recovery certificate has been issued to SDM to recover the EDC as land revenue.

The action taken report may kindly be taken on record. The DPCC further undertakes to abide by the decision of This Hon'ble Tribunal in this regard.


(Sanjay Vatts)
Environmental Engineer

INSPECTION OF PREMISES OF SH.KRISHAN PAL. KH. NO. 292/2, SAYED NAGLOI, FIRNI ROAD, DELHI-110041

A team comprising of officials of SDM (Punjabi Bagh), DPCC, MCD and Police visited the site on 14.11.2019. The premises was found sealed and no industrial activity was found at the property.

On enquiry it was found that some miscreants/locals might have tampered with seal. A complaint/FIR/DD No.51A dated 8.8.2019 and DD No. 98-A dated 25.8.2019 was lodged at Police station PaschimVihar(West) regarding breaking of seal. The property was again sealed by officials of SDM(PB) on 25/08/2019

The conditions at site as well as local enquiry reveals that no Industrial activity is carried at the premises. Some rickshaw pullers park their rickshaws in the property and are having their residences there.

[Signature]
SDM
(Punjabi Bagh)

[Signature]
DPCC
(M.L. Gadeja)
(PaschimVihar West)

POLICE

[Signature]
PSi Chander Singh
369/00
H. Shri Bhawan
1172/00
PS P.V. Wazir
14/11/19

4



LAT 28.660416°

THURSDAY 11.14.2019

LONG 77.085145°

LOCAL TIME 13:49:43

19, Sayed Gaon, GH 6, Paschim Vihar, New Delhi, Delhi 110087, India, Delhi, New Delhi, India, 110087

5



LAT	28.660919°	THURSDAY	11.14.2019
LONG	77.084790°	LOCAL TIME	13:49:18
B-42, Kanshi Ram Shah Marg, Block B, LIC Colony, Paschim Vihar, Delhi, 110087, India, Delhi, Delhi, India, 110087			

6



LAT 28.660419°

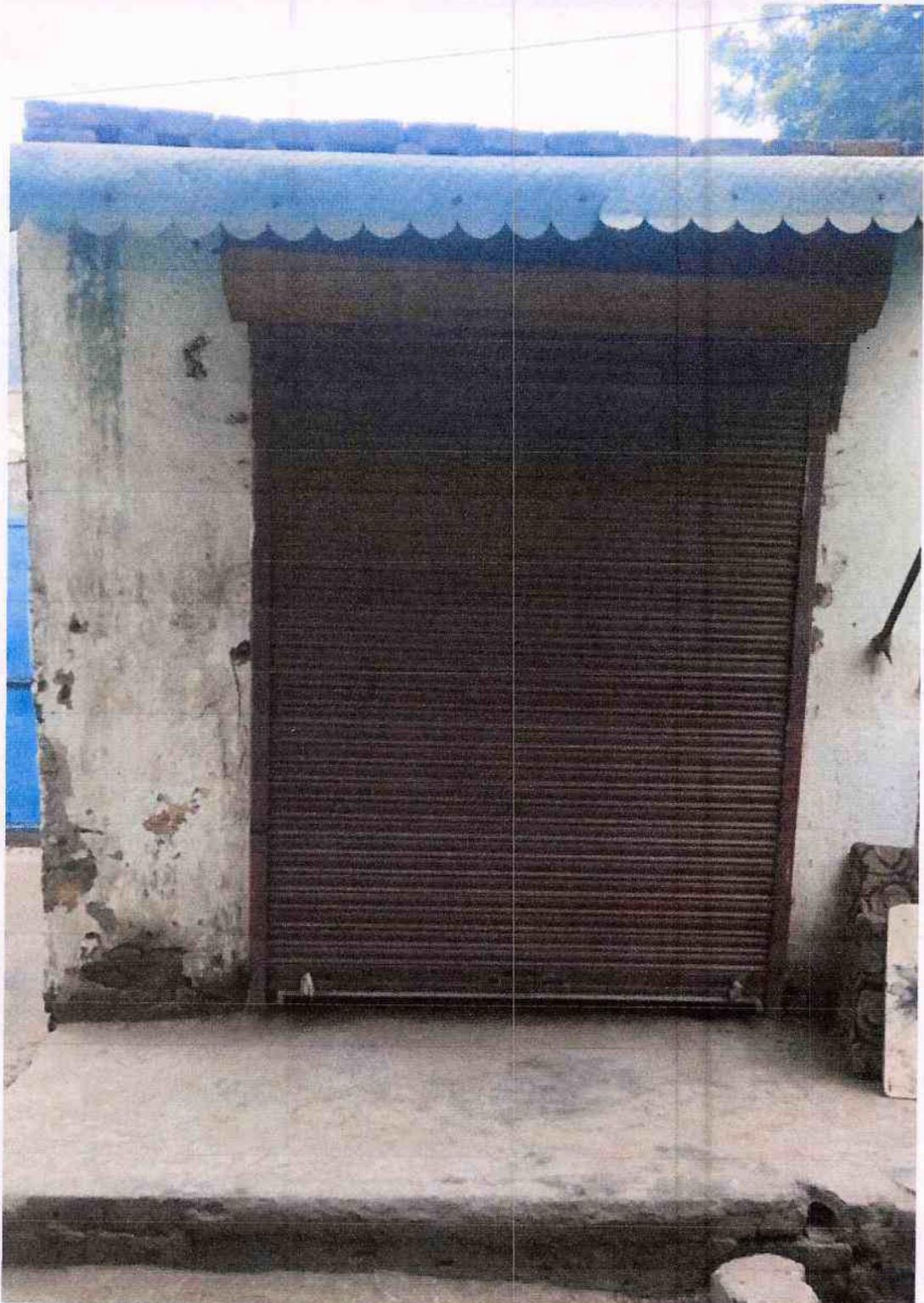
THURSDAY 11.14.2019

LONG 77.085060°

LOCAL TIME 13:24:07

19, Sayed Gaon, GH 6, Paschim Vihar, New Delhi, Delhi 110087, India, 110087
New Delhi, India, 110087

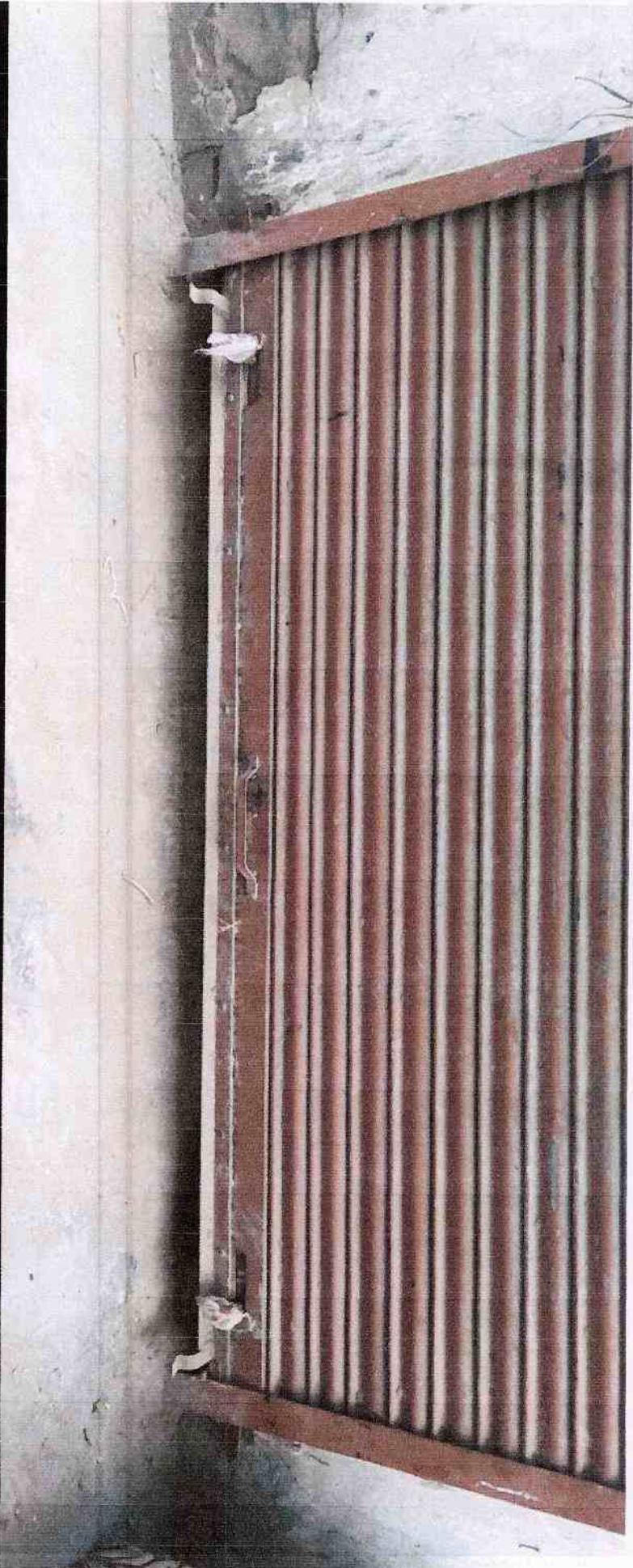
7



LAT	28.660056°	THURSDAY	11.14.2019
LONG	77.084954°	LOCAL TIME	13:21:57

19, Sayed Gaon, GH 6, Paschim Vihar, New Delhi, Delhi 110087, India, Delhi, New Delhi, India, 110087

8



LAT 28.660024°

THURSDAY 11.14.2019

LONG 77.084936°

LOCAL TIME 13:21:41

19, Sayed Gaon, GH 6, Paschim Vihar, New Delhi, Delhi 110087, India, Delhi,
New Delhi, India, 110087

9



LAT	28.659956°	THURSDAY	11.14.2019
LONG	77.084988°	LOCAL TIME	13:21:23

19, Sayed Gaon, GH 6, Paschim Vihar, New Delhi, Delhi 110087, India, Delhi, New Delhi, India, 110087

9-9-19

PCR CALL/DD ENTRY-REGISTER

S.No.	DD No. Date & Time	Name & Address Complaint	Gist of Call	Name of I.O.	Whether MLC prepared, if yes MLC No.	Brief of Action Taken	Reason for Keeping the DD Entry Pending	Remarks of SHO/ACP on Action Taken
10992	5/19	Address of ...	of ... school	ASI				
21	6/4	Address of ...	of ... school	Pyjand				
		Address of ...	of ... school					

